

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Assignment of Additional charge of Secretary DLSA, Kupwara to Secretary DLSA Baramulla-regarding.

ORDER

No: 1467 of 2025/RG/GS

Dated: 06/10/2025

In the interest of administration, Secretary DLSA, Baramulla is entrusted with the additional charge of Secretary DLSA, Kupwara. He shall visit DLSA Kupwara for 03 (three) days in a week in consultation with Chairpersons of DLSA's Baramulla and Kupwara.

By Order.


(M.K Sharma)

Registrar General (Officiating)

No: 63677-00/24/4

Dated: 6/10/2025

Copy to above forwarded to the :-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Administrative Judge for District Baramulla/Kupwara.
.....for kind information of their Lordship's.
3. Pr. District and Sessions Judge, Baramulla/Kupwara.
4. Secretary DLSA, Baramulla.
5. Secretary DLSA, Kupwara.
.....for information and necessary action.
6. CPC-court, High Court of J&K and Ladakh, Srinagar, with the request to get the same uploaded on the official website of the High Court.
7. Assistant Registrar, Statistical/Accounts Section, High Court of J&K and Ladakh, for information and necessary action.
8. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
9. Order File.


Registrar General (Officiating)